

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 12355-JK (LD ) of 2024**

**DATED:- 09 - 07 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Agriculture  
Production & Farmers Welfare Department as mentioned in annexure to this  
Government Order as Officer Incharge (OIC) Litigation for the cases indicated  
against each including Contempt Petition, if any, pending before Hon'ble High  
Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC's shall be governed by  
the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/7/2024

Dated:- 09 - 07- 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*[Handwritten Signature]*

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09.07.24

**Annexure to the Government Order No:-12355-JK(LD) of 2024 dated 09.07.2024**

| S. No. | Case Number and Title  | OIC   |
|--------|--|---|
| 1      | OA No. 1167/2021 titled Sham Lal & Ors Vs UT of J&K and Ors . . .                | Mr Ashwani Kumar Sharma Additional Director Sriculture Development Department Jammu |
| 2      | WPC No. 1059/2024 titled Ghulam Qadir Bhat Vs UT of J&K and Ors                  | Dr Ajay Sudan APO/ Joint Directyor Sheep Husbandry kashmir                          |
| 3      | WPC No. 2497/2023 titled Tawi Fish Company Vs UT of J&K                          | Mr Masood Hussain Sheikh Chief Project Officer Marketing Jammu                      |
| 4      | OA No. 19/2024 titled Raj Kumar Thakur & Ors. Vs Union Territory of J&K and ors. | Sh. Satish Sharma, Joint Director Agriculture Extension, Jammu,                     |

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